

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.25701 of 2020 and W.P.(C) No.23988 of 2019

Dr. Sambit Patra
(In W.P.(C) No.25701 of 2020)

....

Petitioners

Jagannath Bastia
(In W.P.(C) No.23988 of 2019)

Proxy counsel on behalf of Mr. Pitambar Acharya, Senior Advocate in W.P.(C) No.25701 of 2020 and Jagannath Bastia in person in W.P.(C) No.23988 of 2019

-versus-

State of Odisha and others

....

Opposite Parties

Mr. Debakanta Mohanty, AGA and
Mr. S. P. Mishra, Senior Advocate for O.P. No.2

CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY

ORDER
13.03.2023

Order No.

15. 1. Mr. Pitambar Acharya, learned Senior Counsel appearing for the Petitioner in W.P.(C) No.25701 of 2020 is stated to be unwell.
2. Mr. Debakanta Mohanty, learned Additional Government Advocate for the State makes a statement that the counter affidavits and affidavits filed already in W.P.(C) No.25701 of 2020 will be adopted by the State Government in the companion writ petition i.e. W.P.(C) No.23988 of 2019.

3. The copies of the counter affidavits have already been furnished to Mr. Jagannath Bastia, who appears in person today in W.P.(C) No.23988 of 2019.

4. List on 26th April, 2023.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

M. Panda

